

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SRI GANGA STEEL ENTERPRISES PRIVATE LIMITED Date of Commencement of Liquidation: 01-09-2023; List of Stakeholders as on Date: 31-03-2024; Name of IP: Mr. Abhay Narayan Manudhane; Process Number: 1; Last 5 digitof registration number: 10128

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	43838598232.01	2	12182762848.55			7811374432	Annexure 3
4	Unsecured financial creditors	1	48730127					48730127	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	2983713348	1	2983713348				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		7	46871041707.01	3	15166476196.55	0	0	7860104559	